

File No. RCD-05007/2/2021-Regulatory-FSSAI
Food Safety & Standard Authority of India
(A Statutory body under Ministry of Health & Family Welfare)
(Regulatory Compliance Division)
FDA Bhawan, New Delhi

Dated: 30th November, 2022

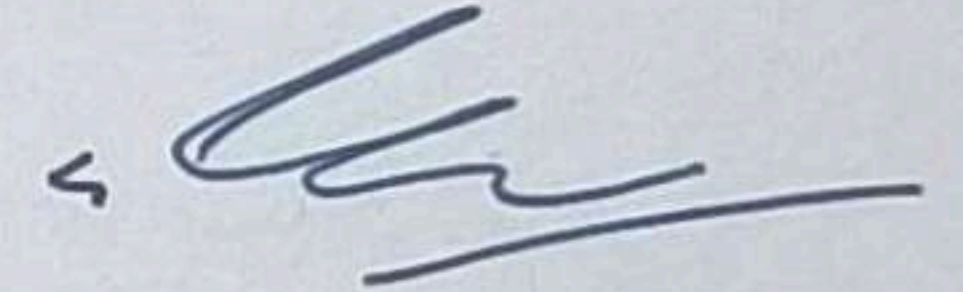
Office Order

Subject: Appointment of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006-regd.

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1(1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011, the under mentioned officers are hereby appointed as Designated Officer under Central Licensing for area of Jurisdiction mentioned against their name until further orders :

Sl. No.	Name & Designation of officer	Area of jurisdiction	Name of Link officer
1	Dr. Arul Anand, Joint Director	Tamil Nadu and Andhra Pradesh	Dr. V. Vivek, Asst. Director
2	Dr. V. Vivek, Asst. Director	Karnataka, Telangana, Kerala, Pondicherry and Lakshadweep	Dr. Arul Anand, Joint Director

2. The Designated Officers, so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011.



(S. Gopalakrishnan)
Chief Executive Officer

Copy to:

1. Commissioners of Food Safety of all States/ UTs.
2. All Regional Directors / Designated Officers/ Central Licensing Authority / Officer concerned.
3. CITO-with a request to upload the order on FSSAI Website.
4. HR Division, FSSAI HQ
5. Guard File of Regulatory Compliance Division.